Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through WhatsApp Video conferencing)

EMG-CRM(M) No.1/2020 EMG-CrlM No. 02/2020

M/s Digital Vision and others

...Applicant(s)/Petitioner(s)

Through: - Mr. Vikram Choudhary, Sr. Advocate with Mr. Pranav Kohli, Advocate.

v/s

U.T. of Jammu and Kashmir

...Non-applicant/Respondent

Through: - Mr. Sudesh Magotra, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Sudesh Magotra, learned Dy. A.G accepts notice on behalf of the respondent. He shall file objections to the interim application.

List for consideration on 20.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 20.04.2020 Pawan Chopra